

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/153/CAA/2017
PETITION NUMBER :
NAME OF THE TRANSFEROR : CHENNAI NETWORK INFRASTRUCTURE LTD
NAME OF THE TRANSFEREE : GTL INFRASTRUCTURE
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Shri Anirudh Panoliam (Sr. Counsel)
for Pawan JHABAKH &
ABISHEK RAMAN

(Counsel for the
Applicant Company)

[Signature]

ORDER

Counsel for the Applicant present and prayed for time to obtain the number from the
Registry. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

-sd-
MEMBER (TECHNICAL)
ghk

-sd-
MEMBER (JUDICIAL)